

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 107**

**CP (IB) No. 313/Chd/Hry/2018**  
**(Matter Stayed by Pb & Hry H.C)**

**IN THE MATTER OF:**  
**Punjab National Bank (OBC)**

**...Petitioner-Financial Creditor**

**Versus**

**Kohinoor Foods Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 11.07.2024**

**CORAM:**  
**SHRI. UMESH KUMAR SHUKLA,**  
**HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,**  
**HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : None

**For the Respondent** : Mr. Vishisht, Advocate

**ORDER**

Learned counsel for the Respondent-Corporate Debtor has submitted that the present matter has been stayed by the Hon'ble Punjab and Haryana High Court and the next date of hearing before the Hon'ble Punjab and Haryana High Court is fixed on 29.10.2024, let this matter be posted on 04.11.2024.

Sd/-

Sd/-

**(UMESH KUMAR SHUKLA)**  
**HON'BLE MEMBER (T)**

**(HARNAM SINGH THAKUR)**  
**HON'BLE MEMBER (J)**